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Title : Need to take necessary action to fix the inter-se-seniority of Officers in Airports Authority of India.

SHRI MANICKA TAGORE (VIRUDHUNAGAR): Airports Authority of India (AAI) is executing and functioning in different Airports & Airports projects all over India and having more than 1100 officers memberships in Airports Authority of India Officers Association (AAIOA). Earlier, i.e. before 1995, there were two different organizations namely National Airports Authority and International Airports Authority of India. Both were merged into one as Airports Authority of India (AAI) on 1.4.1995. To fix the seniority among the staff of merged organization, a committee headed by Justice Jain was appointed on 1.4.1995 but the recommendations of the Committee have not been implemented so far.

Further, various committees headed by Shri P. Rajendran, Shri P.S. Nair and Shri M. Krishnamurthy submitted their reports but no action has been taken by the Government so far. Further, number of meetings also were held among the officers and management even with the then Hon'ble Minister Civil Aviation, but no action has been taken to solve the problems for the last 16 years.

Hence, I urge upon the Union Government to take necessary action to implement the inter-se seniority in accordance with AAI Act, 1994 at the earliest.